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Kisan Mela	771	202184	233	142063
Exhibition	363	133679	485	133492
Scientists' visit to farmers field	11660	68871	11228	77805
Plant/Animal Health Camps	2258	12957	800	7302
Farm Science Club	223	6668	208	2393
Ex-trainees Sammelan	103	3830	122	3561
Farmers' seminar/workshop	64	3175	1210	4764
Method Demonstrations	829	7394	556	6404
Celebration of important days	126	12648	146	19136
Special day celebration	63	6005	74	5970
Exposure visits	533	9539	114	9618
Others	811	17453	6274	72169
TOTAL	46838	776294	42951	695505

Other extension activities

Electronic Media (CD/DVD)	16958	0	487	0
Extension Literature	24476	0	23042	0
News Paper coverage	3716	0	3145	0
Popular articles	749	0	503	0
Radio Talks	943	0	541	0
TV Talks	1109	0	454	0
Animal Health Camps	6974	0	5613	0
(Number of animals treated)	320	0	240	0
TOTAL	55245	0	34025	0

MSP for Rabi crops

516. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government is considering for hike in the Minimum Support Price (MSP) of Rabi crops by 30 per cent profit on the cost of production; and

(b) whether the Commission for Agricultural Costs and Prices (CACP) has also taken a decision in this regard, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) and (b) No, Sir. Government fixes MSP for the major agricultural produce on the recommendation of the Commission for Agricultural Costs and Prices (CACP), views of the State Governments, concerned Central Ministries/Departments and other relevant factors. While formulating its recommendations on price policy, CACP considers various important factors that include cost of cultivation, trends in market prices, demand and supply situation, effect on general price level, effect on cost of living etc.

Fast-tracking of National Crop Insurance Scheme

517. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government is contemplating on fast-tracking the National Crop Insurance Scheme in the light of recent agricultural crisis in the country, if so, the details thereof; and

(b) the incentives being proposed by Government to the farming community to cope up with the crisis?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) and (b) As per provisions, admissible claims under yield based crop insurance schemes namely National Agricultural Insurance Scheme (NAIS) and Modified National Agricultural Insurance Scheme (MNAIS) are settled within one month of receipt of yield data from concerned State Government. Whereas under index based scheme namely Weather Based Crop Insurance Scheme (WBCIS) claims are settled within 45 days of completion of risk period. However, to fast-track the early settlement of claims due to untimely rains and hailstorm during Rabi 2014-15 under various crop insurance schemes including National Agricultural Insurance Scheme, Chief Secretaries of the affected States have been requested to expedite the assessment of yield losses in association with concerned insurance companies at the earliest. Insurance Companies have also been directed to expedite the assessment of losses based on weather parameters (under Weather Based Crop Insurance Scheme) and individual basis (under localized risks) for early settlement of claims and also on account payment (25% of likely claims) to the farmers. Besides, the standing guidelines of Reserve Bank of India (RBI) provide for rescheduling of short term crop loans upon declaration of natural calamity including drought. Such rescheduling of crop loans converts them into term loans for which normal rate of interest is applicable.